

## SOM DATT FINANCE CORPORATION LIMITED

("TARGET COMPANY" / "SOM DATT")

Registered Office: Gajraj Chambers, 2B, 2nd Floor, 86 B/2, Topsis Road (South), Kolkata- 700 046, West Bengal;

E-mail: rajiv\_517903@yahoo.com; Tel. No.: 011 - 4555 5392; CIN: L65921WB1993PLC060507; Website: www.somdattfin.com

**Open Offer for acquisition of upto 26,02,073 equity shares from the Public Shareholders of Som Datt Finance Corporation Limited by Mr. Kuldip Singh Rathee and Mrs. Vijay Rathee ("Acquirers").**

The capitalized terms used herein shall have the same meaning as assigned to them in the PA, DPS, the LOF and the Pre-Offer Advertisement issued in connection with this Offer.

This post offer advertisement ("Post Offer Advertisement") is being issued by PL Capital Markets Private Limited, on behalf of the Acquirers in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended ("Takeover Regulations"). The DPS in respect to the aforementioned Offer was made on May 17, 2019 in Business Standard (English - all editions), Business Standard (Hindi - all editions), Mumbai Tarun Bharat (Marathi - Mumbai edition) and Arthik Lipi (Bengali - Kolkata edition).

1	<b>Name of the Target Company</b>	Som Datt Finance Corporation Limited			
2	<b>Name of the Acquirers</b>	Mr. Kuldip Singh Rathee; and Mrs. Vijay Rathee			
3	<b>Name of the Manager to the Offer</b>	PL Capital Markets Private Limited			
4	<b>Name of the Registrar to the Offer</b>	RCMC Share Registry Private Limited			
5	<b>Offer Details:</b>				
	a) Date of Opening of the Offer	Thursday, September 19, 2019			
	b) Date of Closure of the Offer	Thursday, October 3, 2019			
6	<b>Date of Payment of Consideration</b>	Thursday, October 10, 2019			
7	<b>Details of Acquisition:</b>				
Sr No.	Particulars	Proposed in the Offer Document (Letter of Offer)		Actuals	
7.1	Offer price	Rs. 14.70 per fully paid up equity share of face value Rs. 10 each.		Rs. 14.70 per fully paid up equity share of face value Rs. 10 each.	
7.2	Aggregate number of shares tendered	26,02,073		15,395	
7.3	Aggregate number of shares accepted	26,02,073		15,395	
7.4	Size of the Offer (number of shares multiplied by offer price per share)	Rs. 3,82,50,473.10		Rs. 2,26,306.50	
7.5	Shareholding of the Acquirers before agreements/PA • Number • (% of Fully diluted equity share capital)	NIL (NIL)		NIL (NIL)	
7.6	Shares acquired by way of the Share Purchase Agreement dated May 11, 2019 ("SPA")(*) • Number • (% of Fully diluted equity share capital)	69,24,255 (69.19%)		69,24,255 (69.19%)	
7.7	Shares acquired by way of Open Offer • Number • (% of fully diluted equity share capital)	26,02,073 (26.00%)		15,395 (0.15%)	
7.8	Shares acquired after the DPS • Number of shares acquired • Price of the shares acquired • (% of the shares acquired)	NIL - (NIL)		NIL - (NIL)	
7.9	Post offer share holding of Acquirers • Number • (% of fully diluted equity share capital)	95,26,328(**) (95.19%)		69,39,650(^) (69.34%)	
7.10	Pre & Post offer shareholding of the public • Number • (% of fully diluted equity share capital)	<b>Pre Offer</b> NIL NIL	<b>Post Offer</b> 95,26,328 (95.19%)	<b>Pre Offer</b> NIL NIL	<b>Post Offer (^)</b> 30,68,320 (30.66%)

(\*) The shares pursuant to the SPA have not been acquired by the Acquirers as yet, as the underlying transaction pursuant to the SPA is yet to be consummated.

(\*\*) Assuming full acceptance in the Open Offer.

(^\*) Pursuant to the acquisition of Equity Shares in terms of the SPA, which will be completed within the period as prescribed in terms of Regulation 22(3) of the Takeover Regulations, the Acquirers shall hold 69,39,650 equity shares aggregating to 69.34% of the total equity share capital of the Target Company.

(^^) Excludes post offer shareholding of the Acquirers as shown in 7.9 above.

### OTHER INFORMATION

The Acquirers severally and jointly accept full responsibility for their obligations, as laid down in terms of the Takeover Regulations and for the information (other than such information as has been provided or confirmed by the Sellers or the Target Company) contained in this Post Offer Advertisement.

A copy of this Post Offer Advertisement will also be available on the website of SEBI (www.sebi.gov.in), BSE Limited (www.bseindia.com), the Manager to the Offer (www.plindia.com) and at the registered office of the Target Company.

**Issued by the Manager to the Offer on behalf of the Acquirers**



**PL CAPITAL MARKETS PRIVATE LIMITED**

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Website: www.plindia.com; Email: sdfopenoffer@plindia.com

Contact person: Gunjan Jain / Rohan Menon

SEBI Registration No.: INM000011237

Place: Mumbai

Date: October 10, 2019